

E-Auction - Concast Steel & Power Limited (in Liquidation)
Sale of Assets under the Insolvency and Bankruptcy Code, 2016

Sale of Assets and Properties owned by Concast Steel & Power Limited (in Liquidation) forming Part of Liquidation Estate formed by the Liquidator, appointed by the Hon'ble National Company Law Tribunal, Kolkata Bench vide order dated 26th September, 2018.

Interested applicants may refer to the detailed EOI process document uploaded on website of the Corporate Debtor <http://concastispat.com/nclt.html> and also on E-auction website <https://ncltauction.auctiontngier.net>.

The Auction Sale will be done through the E-auction platform (with unlimited extension of 15 min each) : <https://ncltauction.auctiontngier.net>.

Assets Lot	Manner of Sale	Inspection Date	Date and Time of Auction	EMD Amount & Submission Deadline	Floor Price
Asset Lot No.1 - Bankura Unit	Standalone basis	Before 25 September, 2021	25 September, 2021 11:01 to 28 September, 2021 18:00	INR 10 Cr on or before 24 September, 2021	INR 90 Crores
Asset Lot No.3 - Srikakulam Unit	Standalone basis	Before 25 September, 2021	28 September, 2021 11:01 to 28 September, 2021 18:00	INR 5 Cr on or before 24 September, 2021	INR 49 Crores

For any query regarding E-auction, contact: Mr. Saptarshi Baidya / Mr. Nawmit Kumar at : +91 98360 70992/79035 75095. Email : LQ.Concast@gn.gt.com.

Please note, Public Notice for subsequent auctions (as applicable) will be published on <http://concastispat.com/nclt.html> and also on E-auction website <https://ncltauction.auctiontngier.net>.

Kshitiz Chhawchharia

Liquidator of Concast Steel & Power Limited (in Liquidation)
IBBI Regn. No. - IBBI/IPA-001/IP-P00358/2017-18/10616
Registered Address : C/o. B. Chhawchharia & Co.
8A & B, Satyam Tower, 3, Alipore Road, Kolkata-700027.
Place : Kolkata
Date : 11 September, 2021

Email : Kshitiz@cccoindia.com

E-AUCTION
WORLDSTAR FABRICS LLP (UNDER LIQUIDATION)
Sale of LLP as Going Concern/ Immovable Property under the Insolvency and Bankruptcy Code, 2016 | CIN : AAE-7573

Notice is hereby given to the public in general under the insolvency and Bankruptcy Code, 2016 and Regulations there under, that the Process for Commercial Building of Worldstar Fabrics LLP –(Under Liquidation) (Corporate Debtor) will be sold by E-auction through the service provider Right2Vote Infotech Private Limited via <https://right2vote.in/eauction/>

DETAILS OF ASSETS	Reserve Price (Rs. In Lakhs)	Earnest Money Deposit (Rs. In Lakhs)
E-Auction for the sale of LLP as Going Concern	1035	103.5
E-Auction for the Sale of immovable property located at "Unit No. 03, Third Floor, The Business Bay, Kurla-Andheri Road, Andheri East, Mumbai – 400 093"	1000.35	100

DETAILS OF AUCTION

Date and Time of Auction

28th September, 2021 from 12:00 PM to 2:00 PM

Last date for Submission of EOI & EMD

25th September, 2021 before 5:00 PM

Inspection Date & Time

On or before 24th September, 2021 from 11:00 AM to 5:00 PM

Interested applicants may refer to the Complete E-Auction Process document containing details of terms and conditions of the E-Auction available on <https://right2vote.in/eauction/>.The liquidator has the right to cancel or extend or modify etc. any of the terms of the E-auction at any time. The Liquidator has the right to reject any bid without assigning any reasons. For any query regarding E-auction, Contact Mr. Aditya Sharma at +91-992450679 or E-mail : viyajpulla@rediffmail.com

Vijay P Lulla
Liquidator-Worldstar Fabrics LLP | **Reg No.** IBBI/IPA-001/IP-P00323/2017-18/10593
Communication Address: 203B, Arcadia Building, NCPA Marg, Nariman Point, Mumbai-400021 | **Email ID:** viyajpulla@rediffmail.com • **Contact No :** 9920279899
Date: 13.09.2021 | **Place:** Mumbai

ESS KAY FINCORP LIMITED
Registered Office : G 1, G 2, New Market, Khasa Kothi Circle, Jaipur-302001. (Rajasthan)

SYMBOLIC POSSESSION NOTICE - FOR IMMOVABLE PROPERTY (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorized officer of **Ess Kay Fincorp Limited**, Having its registered office at G-1-2, New Market, Khasa Kothi, Jaipur-302001 under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated **12.03.2021 under Section 13(2) of the said Act calling upon you being the borrowers Viralkumar Jayantibhai Chodvadiya, Loan A/C No. 5304199) Residing At-12, Shridhar Baugh, Opp. Shiv Pungan Tenament, Nikol Naroda, Landmark - Near Shiv Pungan Tenament, Ahmedabad, Gujarat-382350** other Co-borrowers names are Jayantibhai Haribhai Patel and Geetaben Jayantibhai both are residing at 12 Shridhar Baugh, Opp. Shiv Pungan Tenament, Nikol Naroda, Landmark - Near Opp. Shiv Pungan Tenament, Ahmedabad, Gujarat-382350 to repay the amount mentioned in the said notice being **Rs. 33,20,530/- (Rupees Thirty three lakh twenty thousand five hundred thirty only)** within 60 days from the date of receipt of the said notice.

The borrower mentioned herein above having failed to repay the amount, notice is hereby given to the borrowers mentioned herein above and to the public in general that undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on me under sub section (4) of section 13 of the Act read with the Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the **11th day of September, the year 2021**.

The borrowers mentioned herein above in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the property will be subject to the Charge of Ess Kay Fincorp Limited for an amount of **Rs. 33,20,530/- (Rupees Thirty three lakh twenty thousand five hundred thirty only)** and interest thereon.

The Borrower's attention is invited to provisions of sub section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All the part and parcel of Residential Bungalow No. 12, Shridhar Baugh, Mouje Nikol, Tal. Asarva, Dist. Ahmedabad, on the land bearing Final Plot No. 3 Paiki of T.P. Scheme No. 101 of Survey No. 333/1 & 333/2 in the Registration Sub District and District of Ahmedabad-12 (Nikol), Gujarat-382350. Admeasuring Area 238 Sq. Mtrs., Built up Area 130 Sq. Mtrs. belonging to Jayantibhai Haribhai Patel. Bounded by: North : Twin Bungalows No. 11; South : Margin then T.P. Scheme No. 102 on boarder; East : Twin Bungalows No. 13; West : Margin then T.P. Scheme No. 102 of Final Plot No. 76.

Date : 11.09.2021
Place : Ahmedabad

Authorised Officer,
Ess Kay Fincorp Ltd.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS' OF SYSCO INDUSTRIES LIMITED

1. Name of corporate debtor	Sysco Industries Limited
2. Date of incorporation of corporate debtor	1st September, 2009
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India. Under the Companies Act. 2013
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	L51101G12009PLC057954
5. Address of the registered office and principal office (if any) of corporate debtor	206, Rajhans Complex, Civil Char Rasta, Near Nirmal Children Hospital, Ring Road, Surat Gujarat 395002
6. Insolvency commencement date in respect of corporate debtor	8th September, 2021 (Order Received date- 9th September, 2021)
7. Estimated date of closure of insolvency resolution process	6th March, 2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal Reg No -IBBI/IPA-001/IP-P01390/2018-2019/12178
9. Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add: Tower 6/603, Devnandan Heights, Near Poddar School, New C. S. Road, Chandkheda, Ahmedabad, Gujarat - 382424 Email - crip.sysco@gmail.com , ANIL91111@hotmail.com
10. Address and e-mail to be used for correspondence With the interim resolution professional	Office: A 1201 Balaji Windpark, Opp Gala Haven, Vashnodev Circle, Ahmedabad 382481 E-Mail- crip.sysco@gmail.com , ANIL91111@hotmail.com
11. Last date for submission of claims	26th September, 2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names For each class)	NOT APPLICABLE
14. (a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sysco Industries Limited on 8th September, 2021 (Order Received date-9th September, 2021).

The creditors of Sysco Industries Limited are hereby called upon to submit their claims with proof on or before 26th September, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sunil Kumar Agarwal
Interim Resolution Professional

Date: 13th September, 2021
Place: Ahmedabad-Gujarat

Reg No-IBBI/IPA-001/IP-P01390/2018-2019/12178

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Muthoot Homefin (India) Ltd
Corporate Office : 1201 & 1202, 12th Floor, 'A' Wing, Lotus Corporate Park, Off. Western Express Highway, Goregaon (East), Mumbai – 400 063.

DEMAND NOTICE
Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002.
The undersigned is the Authorised Officer of Muthoot Homefin (India) Ltd. (MHIL) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under section 13(2) of the said Act, calling upon the following Borrower/s (the "said Borrower/s"), to repay the amounts mentioned in the respective Demand Notice/s issued to them that are also given below.
In connection with above, Notice is hereby given, once again, to the said Borrower to pay to MHIL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest at 2% p.m. as detailed in the said Demand Notices, from the dates mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrowers. As security for due repayment of the loan, the following assets have been mortgaged to MHIL by the said Borrowers respectively.

Sr No.	Name of the Borrower(s)/ Co-Borrower(s) / Loan Account No./Branch	Total Outstanding Dues (Rs.)	Date of Demand Notice	Description of secured asset (immovable property)
1	Sanjay Uttam Detake / Sunita Sanjay Detake / Pune / 003-00302235	Rs. 613863/- (Rupees Six Lac Thirteen Thousand Eight Hundred Sixty Three Only)	01-Jul-21	Flat No. 104, First Floor, Hms Hessonite S. No. 175/1A Manjari Bk Pune Maharashtra 412307. More Particularly Mentioned In The Sale Deed Registered No. 10915-2017 Dated- 31/10/2017 In The Office Of Sub Registrar Haveli No. 11, Having Boundaries- North- Internal Road, South- Open Plot, East- Open Plot, West- Farm
2	Muralidhar D Rai / Rai Chandrakala M / Pune / 003-00000328	Rs. 1133421/- (Rupees Eleven Lac Thirty Three Thousand Four Hundred Twenty One Only)	01-Jul-21	Flat No. 201, 2nd floor, Building known as Brahma Developers, S.No 62/4 (Part) Ambegaon Bk Pune Maharashtra 411046. More Particularly Mentioned In The Sale Deed Registered No. 4547-2015 Dated-19-Jul-15 In The Office Of Sub Registrar Haveli No. 17, Having Boundaries- North- Shri Dhananjay Mandhe Milkat, South- Shri Rajendra Khopade Milkat, East- Shri Gandhi Milkat, West- Shri Sahaji Shankarroa Beldhare
3	Muralidhar D Rai / Rai Chandrakala M / Pune / 003-00000411	Rs. 845079/- (Rupees Eight Lac Forty Five Thousand Seventy Nine Only)	01-Jul-21	Flat No. 201, 2nd floor, Building known as Brahma Developers, S.No 62/4 (Part) Ambegaon Bk Pune Maharashtra 411046. More Particularly Mentioned In The Sale Deed Registered No. 4547-2015 Dated-19-Jul-15 In The Office Of Sub Registrar Haveli No. 17, Having Boundaries- North- Shri Dhananjay Mandhe Milkat, South- Shri Rajendra Khopade Milkat, East- Shri Gandhi Milkat, West- Shri Sahaji Shankarroa Beldhare
4	Dhananjay Dinkar Khirid / Shalan Dhananjay Khirid / Pune / 003-00000738	Rs. 2389827/- (Rupees Twenty Three Lac Eighty Nine Thousand Eight Hundred Twenty Seven Only)	01-Jul-21	Flat No. 2, 2nd floor, Swamiraj Sankul Building, Sr.No.41/2/1, Narhegaon, Pune Maharashtra 411041. More Particularly Mentioned In The Sale Deed Registered No. 1744-2017 Dated- 24-Mar-17 In The Office Of Sub Registrar Mulshi. Having Boundaries- North- Adj Flat, South- Open Space, East- Passage , West- Open Space
5	Puneshbabu Mahendra Thakur / Lalbabu Mahendra Thakur / Ranilal Thakur / Pune / 003-00000790	Rs. 2087254/- (Rupees Twenty Lac Eighty Seven Thousand Two Hundred Fifty Four Only)	01-Jul-21	Flat No. 201, 2Nd Floor, Sunshine Apartment, Lohegaon Haveli, Pune, Maharashtra, 411047. More Particularly Mentioned In The Sale Deed Registered No. 11200-2016 Dated- 08-Dec-16 In The Office Of Sub Registrar Haveli No. 8, Having Boundaries- North- Flat No. 202, South- Open Space, East- 20Ft Road, West- Property Residual Age
6	Sheetal Sachin Jog / Sachin Subhas Jog / Pune / 003-00001086	Rs. 1676956/- (Rupees Sixteen Lac Seventy Six Thousand Nine Hundred Fifty Six Only)	01-Jul-21	Flat No. 301, 3rd Floor, 'Katyaalni Homes' Survey No. 295, Hissa No. 3/5, Village-Lohegaon Pune Maharashtra-411047. More Particularly Mentioned In The Sale Deed Registered No. 4482-2017 Dated-11-May-17 In The Office Of Sub Registrar Haveli No. 8 Pune. Having Boundaries- North- Open Space, South- Adj Building, East- Road, West- Staircase
7	Sagar Vinod Uttekar / Vinod Balkrishna Uttekar / Pune / 003-00302581	Rs. 1177854/- (Rupees Eleven Lac Seventy Seven Thousand Eight Hundred Fifty Four Only)	01-Jul-21	Flat No. B, Ground Floor, 'Padmavati Heights' S No 263/1 Bhugaon, Mulshi, Pune Maharashtra411042. More Particularly Mentioned In The Sale Deed Registered No. 1338-2017 Dated- 13-Apr-17 In The Office Of Sub Registrar Mulshi. Having Boundaries- North- 10Ft Rcc Road/ Adidev Bldg, South- Maruti Niwas, East- Mr Tanpures G+1,Individual Bungalow, West- Mr Sagar Salunkhe'S G+3 Bldg
8	Rushikesh Gopal Kulkarni / Varsha Dilip Bhojane / Pune / 003-00302606	Rs. 1093813/- (Rupees Ten Lac Ninety Three Thousand Eight Hundred Thirteen Only)	01-Jul-21	Flat No. 504, 5th Floor, 'Parvati Park', Old S No 155A, New S No 184 Hissa No 6/8/1Fursungi, Haveli, Pune Maharashtra 412308. More Particularly Mentioned In The Sale Deed Registered No. 15715-2017 Dated- 21-Dec-17 In The Office Of Sub Registrar Haveli No. Xvi. Having Boundaries- North- Cement Godown, South- Individual House, East- Open Plot, West- Open Plot
9	Sagar Uttam Kamble / Kunal Uttam Kamble / Uttam D Kamble / Pune / 003-00302722	Rs. 1526146/- (Rupees Fifteen Lac Twenty Six Thousand One Hundred Forty Six Only)	01-Jul-21	Flat No. 202, 2nd Floor, Laxmi Heights, S No 43/2/5, Dhayari, Haveli, Pune Maharashtra- 411041. More Particularly Mentioned In The Sale Deed Registered No. 4613-2017 Dated- 29-Jun-17 In The Office Of Sub Registrar Haveli- 12, Having Boundaries- North- Road, South- Flat No. 201, East- Passage And Flat No. 203, West- Road

10	Santosh S More / Rajashree Santosh More/ Sachin Shantaram More / Pune /003-00305049	Rs. 1295519/- (Rupees Twelve Lac Ninety Five Thousand Five Hundred Nineteen Only)	01-Jul-21	Flat No. 102, 1st floor, 'Amrut Sparsh' Survey No. 61 Hissa 1A/2, Ambegaon Khurdh Pune Maharashtra 411046. More Particularly Mentioned In The Sale Deed Registered No. 2647-2018 Dated- 23-Mar-18 In The Office Of Sub Registrar Haveli No. 1x Pune. Having Boundaries- North- Aasmant Building, South- Internal Road, East- Open Plot, West- Gurukrupa Heights
11	Vijaykumar Haridas Chavan / Pallavi Vijaykumar Chavan /Pune / 003-00305093	Rs. 2056461/- (Rupees Twenty Lac Fifty Six Thousand Four Hundred Sixty One Only)	01-Jul-21	Flat No. 202, 2nd floor, Silver Oak, Survey No. 126, Hissa No. 2A, Manjari Budruk, Pune Maharashtra 412307. More Particularly Mentioned In The Sale Deed Registered No. 2893-2018 Dated- 01-Mar-18 In The Office Of Sub Registrar Haveli No. 11, Having Boundaries- North- Open Plot, South- Under Construction Bldg, East- 20-30 Feet Internal Road, West- Open Plot/ Individual Bldg
12	Shashikant Rambhau Kadam /Sushma Shashikant Kadam / Pune /003-00000501	Rs. 1625459/- (Rupees Sixteen Lac Twenty Five Thousand Four Hundred Fifty Nine Only)	26-Jul-21	Flat No.504,5Th Floor,Jitisha Heights, S.No.412/2, Kondhwe Dhawade, Pune - 411023
13	Vijay Ashok Joshi / Swati Vijay Joshi / Pune / 003-00000867	Rs. 988425/- (Rupees Nine Lac Eighty Eight Thousand Four Hundred Twenty Five Only)	26-Jul-21	Flat No.81,203, On 2Nd Floor, Malhar Classic, S.No.42/12, Dhayari, Pune- 411041
14	Sukhdev Rakhmaji Wanjale / Reshma Sukhdev Wanjale /Pune / 003-00000934	Rs. 1629694/- (Rupees Sixteen Lac Twenty Nine Thousand Six Hundred Ninety Four Only)	26-Jul-21	Flat No.204, 2Nd Floor, Mauli Park, Sr.No.5/19,Plot No.9, Warje Malwadi, Near Ganpatimatha,Nda Ground, Warje Malwadi Pune - 411023
15	Rameshumar Triveni Tripathi / Shubham Rameshkumar Tripathi /Pune / 003-00001225	Rs. 1657429/- (Rupees Sixteen Lac Fifty Seven Thousand Four Hundred Twenty Nine Only)	26-Jul-21	Flat No.404,4Th Floor, Mukta Heights, Sr No.130, Manjari Mundhwa Road, Shivkrushna Lawns Manjari Tal-Haveli Pune - 412307
16	Upendra Premkumar Yadav /Govinda Premkumar Yadav / Manju Prem Yadav / Pune /003-00301769	Rs. 1582458/- (Rupees Fifteen Lac Eighty Two Thousand Four Hundred Fifty Eight Only)	26-Jul-21	Flat No.401, 4Th Floor, Safal Developers Sr.No.8/4A Khopade Nagar, Near Vastushree Landmark Site, Gujar Nimbalkarwadi Katraj Pune - 411046
17	Santosh Govind Chinni / Reshma Santosh Chinni / Pune / 003-00301874	Rs. 870806/- (Rupees Eight Lac Seventy Thousand Eight Hundred Six Only)	26-Jul-21	Flat No.505,5Th Floor, Shree Samarth, S.No.60/1, Ambegaon Khurd,Pune - 411046
18	Nilesh Niraj Agavane / Surekha Nilesh Agavane / Pune / 003-00302191	Rs. 321851/- (Rupees Three Lac Twenty One Thousand Eight Hundred Fifty One Only)	26-Jul-21	Flat No.4,2Nd Floor, Ganesh Heights Survey No.165, Dhayari Maruti Mandir Bus Stop, Dhayari Pune - 411041
19	Anil Dinkar Donhe / Ashwini Anil Donhe / Pune / 003-00304192	Rs. 427492/- (Rupees Four Lac Twenty Four Thousand Seven Hundred Ninety Two Only)	26-Jul-21	Flat No.502,5Th Floor, Prathmesh Darshan Plaza, S.No.75/9, Near Jadhav Nagar Raykarmala Dhayari Pune- 411041
20	Shivaji D Jadhav / Shital Shivaji Jadhav / Pune / 003-00304261	Rs. 486140/- (Rupees Four Lac Eighty Six Thousand One Hundred Forty Only)	26-Jul-21	Flat No.404, 4Th Floor, B-Wing Goraksh Smruti, S.No.8, Near Vastushree Landmarks, Khopade Nagar , Gujar Nibalkarwadi Pune- 411046
21	Shantabai Yuvraj More / Yuvraj Dinkar More / Pune / 003-00304781	Rs. 604663/- (Rupees Six Lac Four Thousand Six Hundred Sixty Three Only)	26-Jul-21	Flat No.5, 2Nd Floor, Parvati Niwas Sr.No.3/21/2, Near Akash Traders, Hilltop Society Dhanakawadi Pune - 411046
22	Pramod Jagan Paswan / Rinki Devi / Pune / 003-00304947	Rs. 1455573/- (Rupees Fourteen Lac Fifty Five Thousand Five Hundred Seventy Three Only)	26-Jul-21	Flat No. 404, 4Th Floor, Sainath Complex, Sr No. 12/4,Lagad Mala, Nanded, Pune - 411041
23	Ajay Nanaso Karambe / Namrata Ajay Karambe / Pune / 003-00305351	Rs. 1877128/- (Rupees Eighteen Lac Seventy Seven Thousand One Hundred Twenty Eight Only)	26-Jul-21	Flat No.S.5, Stilt Floor , Samruddhi Corner, S.No..60/1,In Siddhivinayak Society, Near The Viva Sarovar, Ambegaon Khurd, Pune - 411041
24	Prasad R Naik / Puspapalata Shivaji Waghmare / Pune /003-00305358	Rs. 1287397/- (Rupees Twelve Lac Eighty Seven Thousand Three Hundred Ninety Seven Only)	26-Jul-21	Flat No.205,2Nd Floor, B-Wing Vastushree Developers S.No8/1 Khopade Nagar Gujar Nimbalkarwadi Pune - 411046
25	Sachin Shivaji Hatkar / Sarita Shivaji Hatkar / Shivaji Manohar Hatkar / Pune /003-00305368	Rs. 1147333/- (Rupees Eleven Lac Forty Seven Thousand Three Hundred Thiry Three Only)	26-Jul-21	Flat No.106, 1St Floor , Shree Venkateshwara Heights, B Wing, Near Snbp School, Z Corner,Sr No.126/2A,Manjari Bk, Pune - 412307
26	Indardast T Vaishnav / Tejprakash Gokuldas Vaishnav /Pune / 003-00000285	Rs. 2692079/- (Rupees Twenty Six Lac Ninety Two Thousand Seventy Nine Only)	26-Jul-21	Survey No.36/2/1/1 Katraj Bypass Road Durga Mata Mandir, Mantarwadi Uruli Devachi, Pune - 412308
27	Tukaram Mansingh Kondhe /Jayashri Tukaram Kondhe / Pune /003-00303350	Rs. 1266205/- (Rupees Twelve Lac Sixty Six Thousand Two Hundred Five Only)	26-Jul-21	Flat No.406, 4Th Floor, Sahyadri Heights, S.No.13/12/26, Besides Vision English Medium School, Narhe - 411041
28	Deeno Kumar Rajak / Reena Dinu Rajak / Pune /003-00303929	Rs. 1171597/- (Rupees Eleven Lac Fifteen Thousand Seven Hundred Ninety Nine Only)	26-Jul-21	Flat No.102, 1St Floor, Vastu Shilp, Near Indian Oil Petrol Pump, Indrayani Vihar Colony, Lohagaon - Wagholi Road, Sr.No. 75/2+3/1, Lohagaon, Pune - 411047
29	Shanu Jacob Elari / Shanta Jacob Elari / Pune /003-00304178	Rs. 1212098/- (Rupees Twelve Lac Twelve Thousand Ninety Eight Only)	26-Jul-21	Flat No.406, 4Th Floor, Silver Oak Z Corner, Near Snbp School, Sr.No.126/2A, Manjari, Pune - 411036
30	Raju Dattoba Khune / Darshana Raju Khune / Pune /003-00305670	Rs. 889870/- (Rupees Eight Lac Eighty Nine Thousand Eight Hundred Seventy Only)	26-Jul-21	Flat No.301, 3Rd Floor, Sadguru Heights, S.No.75/8/1, Near Deshmane Clinic, Raykar Mala, Dhayari, Pune - 411046

If the said Borrowers shall fail to make payment to MHIL as aforesaid, MHIL shall proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules, entirely at the risks of the said Borrowers as to the costs and consequences.

The said Borrowers are prohibited under the Act from transferring the aforesaid assets, whether by way of sale, lease or otherwise without the prior written consent of MHIL. Any person who contravenes or abets contravention of the provisions of the said Act or Rules made thereunder, shall be liable for imprisonment and/or penalty as provided under the Act.

Sd/-
Authorised Officer
For Muthoot Homefin (India) Ltd.

Place : MAHARASHTRA
Date : 13.09.2021

financialexp.epap.r.in

Ahmedabad